

By E-Mail/ Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2022/ 8455 /A

From :- Shri Romen Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati

To,
Shri Abdul Hakim
District & Sessions Judge
Karbi Anglong, Diphu

Dated Guwahati, the 23rd, September, 2022

Sub:- **Permission to avail LTC.**

Ref:- Your letter No. DJKA/9188/2022 dated 19.09.2022.

Sir,

With reference to the above, I am directed to inform you that, you are allowed to visit Goa via Guwahati, Delhi by availing LTC for the block period of 2018-2021 (by way of carry forward) during the Puja Vacation (probably w.e.f. 02.10.2022 to 10.10.2022) along with your wife and two sons, by the shortest possible route, as per existing Rules.

Thanking you.


Yours faithfully


REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2020/8456-8458 /A, dated 23/9/22

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
3. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for upload this letter in official website of this Hon'ble Court


REGISTRAR (VIGILANCE)